

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-48/2017/5843/A**

From :- Shri Saptarshi Garg,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Biswajit Chakraborty,  
Special Judge, CBI, Assam,  
Addl. Court No.II, Chandmari, Guwahati-3.

Dated Guwahati the <sup>th</sup> 18 July, 2023.

Sub: **Earned leave.**

Ref:- Your Letter No. SPL/CBI/Addl.-II/143-2022/408 dated 07.07.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **earned leave for five days from 17.07.2023 to 21.07.2023, along with station leave permission from the morning of 16.07.2023 till the morning of 24.07.2023** (prefixing 16.07.2023 while suffixing 22.07.2023 & 23.07.2023), subject to submission of your leave application in prescribed format along with leave admissibility report from the office of the Principal Accountant General (A&E), Assam, Guwahati. Further, you have been asked to hand over charge to the Special Judge, CBI, Additional Court No. I, Chandmari, Guwahati and in his absence to the Special Judge, CBI, Additional Court No. III, Chandmari, Guwahati retrospectively.

Yours faithfully,

*Sd/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-48/2017/5844-5847/ dated** , 18-07-23

Copy to:

1. The Principal Accountant General (A&E), Assam, Guwahati, for information.
2. The Special Judge, CBI, Additional Court No. I, Chandmari, Guwahati.
3. The Special Judge, CBI, Additional Court No. II, Chandmari, Guwahati.
- ✓4. The Project Manager, Gauhati High Court, Guwahati.

**JT. REGISTRAR (VIGILANCE)**